

## IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-257-2020

Gregory Daniel B. Shah  
Thr. POA Keshawanand Devidas  
Morajkar

..... Petitioner

V e r s u s

State of Goa,  
Thr. Chief Secretary and anr.

..... Respondents.

Mr. Shivan Desai, Advocate for the Petitioner.

Mr. P. Arolkar, Addl. Government Advocate for the Respondents.

**CORAM: DAMA SESHADRI NAIDU, J.**

**DATE: 23rd November, 2020.**

**ORDER:**

The respondents' counsel wants the matter listed on 4/12/2020.

2. Post the matter on 4/12/2020.

**DAMA SESHADRI NAIDU, J.**

AP/-